

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2020 (MONDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019	Sojitz India Pvt. Ltd & Anr. Vs. Rizwan Ahmad & Anr. With	Vasanth Rajasekaran	A. Muraleedharan
2.	Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt. Ltd. & Anr.	A Muraleedharan	Vasanth Rajasekaran
3.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	Divyakant Lohoti-R1 Praveena Bisht-R5
4.	Comp. App. (AT) (Ins) No. 1098 of 2019	Sanjay Gupta, R.P. of Topworth Pipes & Tubes Pvt. Ltd. Vs. Committee of Creditor, Topworth Pipes & Tubes Pvt. Ltd.	Abhishek Anand	Megha Karnwal
5.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	Mohit D. Ram
6.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt Ltd. Vs. GRG Estates Pvt Ltd. With	Ayushmaan Bhutani	
7.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt Ltd. Vs. Shraman Estates Pvt Ltd.	Ayushmaan Bhutani	
8.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan-R2
9.	Comp. App (AT) (Ins) No. 96 of 2020	D.S. Reddy Vs. Eco Drilling Fluids Pvt. Ltd. & Ors.	Mukesh Rana	Prachi Johri

10.	Comp. App. (AT) (Ins) No. 119 of 2020	Gajender Sharma Vs. Dinesh Sanitary Store & Anr.	Siddharth Sangal	Siddhartha Patra- IRP Biswaksen Panda- PCS
11.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors. With	Ankit Dubey	Anurag Sharma- R1
12.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors. With	Ankit Dubey	Anurag Sharma- R1
13.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1

For Admission (Fresh Case)

14.	Comp. App (AT) (Ins) No. 152 of 2020	Vivek Goel Vs. Pooja Finelease Ltd. & Anr.	Eccha Shukla	
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For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP
16.	Comp. App (AT) (Ins) No. 899 of 2019	Indian Renewable Energy Development Agency Ltd. (IREDA) Vs. T.S.N. Raja, R.P. of VBC Industries Ltd.	Kunal Godhwani	Ankur Khandelwal
17.	Comp. App. (AT) (Ins) No. 1113 of 2019	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep- R1 Sandeep Bajaj-R2 Ashwini-SBI
18.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt. Ltd.	Amish Tandon	Lzafeer Ahmad
19.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt. Ltd.	C.S. Reema Jain	Anshum Jain
20.	Comp. App (AT) (Ins) No. 1401 of 2019	Maharashtra State Electricity Transmission Company Ltd. (MSETCL) Vs. Sri City Pvt. Ltd. & Ors.	Sudhanshu S. Choudhari	Manish Jha

21.	Comp. App. (AT) (Ins) No. 1423 of 2019	Yogendra Vasupal Vs. S. Kannan & Ors.	Yogendra Vasupal	Prawal Chaturvedi-R1 Neeraj Kumar-R2 Rishabh Tripathi & Aravind-R3 Vasanth Bharani- R4
22.	Comp. App. (AT) (Ins) No. 144 of 2020	Government of India Through Office of the Assistant Commissioner, GST & Central Excise, Bhubaneswar –II Devision Vs. Abhijit Guhathakurta, RP	Prasenjeet Mohapatra	
23.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
24.	Comp. App. (AT) No. 105 of 2019	P.Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4
25.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal-R13 Ashok Jain-R25
26.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal- 29
27.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
28.	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors. With	Yogesh K. Jagia	Bharat K.
29.	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.
30.	Comp. App. (AT) No. 353 of 2019	Linxi Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	
31.	Comp. App. (AT) No. 01 of 2020	Adita Bio Sys Pvt. Ltd. & Ors. Vs. Suhas Yeled Sharanabasappa & Anr.	Shivam Narang	

For Hearing

32.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee
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By Order**-sd/-
Registrar**